

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-13/2023/ 601/R.Cell

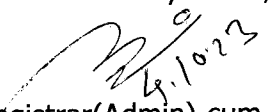
Dated Guwahati 04-10-2023

In continuation of the earlier notification dated 04-08-2023, the High Court has been pleased to notify the place of posting of the Stenographers found to be qualified for promotion to the post of **Stenographer Grade-II** in the District Courts of Assam, as follows:

SI No	Roll No	Name of the Candidate	Present place of working	New place of posting
1	2025	Digbijoy Talukdar	Chief Judicial Magistrate, Kamrup (Metro)	Chief Judicial Magistrate, Kamrup (Metro)
2	2051	Montu Kherkatary	District & Sessions Judge, Lakhimpur	District & Sessions Judge, Sonitpur
3	2072	Rana Dey	District & Sessions Judge, Goalpara	District & Sessions Judge, Goalpara
4	2009	Anoj Das	Chief Judicial Magistrate, Bajali	Chief Judicial Magistrate, Nalbari
5	2063	Priti Ghose	District & Sessions Judge, Bongaigaon	Chief Judicial Magistrate, Kokrajhar
6	2035	Jiaul Alam	Chief Judicial Magistrate, Cachar	District & Sessions Judge, Cachar
7	2039	Jyotshna Nath	District & Sessions Judge, Bongaigaon	Chief Judicial Magistrate, Barpeta
8	2083	Subodh Kumar	Chief Judicial Magistrate, Dhemaji	Chief Judicial Magistrate, Dhemaji
9	2044	Mashhood Safi	District & Sessions Judge, Karimganj	Chief Judicial Magistrate, Karimganj
10	2033	Janmoni Deka	Chief Judicial Magistrate, Sonitpur	Chief Judicial Magistrate, Sonitpur
11	2054	Narayan Chetri	Chief Judicial Magistrate, Lakhimpur	District & Sessions Judge, Sivasagar
12	2010	Ashish Barman	Chief Judicial Magistrate, Dhubri	Chief Judicial Magistrate, Baksa
13	2041	Karabi Laskar	Chief Judicial Magistrate, Chirang	Chief Judicial Magistrate, Chirang
14	2060	Pranab Jyoti Barman	District & Sessions Judge, Kokrajhar	District & Sessions Judge, Baksa
15	2065	Proshanta Dev Roy	District & Sessions Judge, Chirang	District & Sessions Judge, Udalguri

16	2011	Ashutosh Kumar	District & Sessions Judge, Golaghat	Chief Judicial Magistrate, Golaghat
17	2029	Gautam Kumar Das	District & Sessions Judge, Barpeta	District & Sessions Judge, Darrang
18	2088	Vikram Kumar	Chief Judicial Magistrate, Dibrugarh	Chief Judicial Magistrate, Dibrugarh

The concerned appointing authorities are directed to issue appointment letters immediately with a direction to the qualified Stenographers to join in the new post within 10 (Ten) days from date of receipt of the Appointment Order.

By Order,

 Registrar(Admin)-cum-
 In-Charge, Centralized Recruitment
 Gauhati High Court, Guwahati-1.
 S.K. Das
 24.10.23


No. HC.XXXVII-13/2023/601 A /R.Cell

Dated Guwahati 04-10-2023

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance/Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his lordship.
4. The District & Sessions Judges of all districts of Assam for information and necessary action.
5. The Presiding Officer, Labour Court, Guwahati/Labour Court, Dibrugarh for information and necessary action.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Industrial Tribunal, Silchar /Industrial Tribunal, Dibrugarh for information and necessary action.
7. The Principal Judge, Family Court No.1, Guwahati/Family Court No.2, Guwahati/ Family Court No.3, Guwahati/ Family Court, Cachar, Silchar/Family Court, Barpeta/Family Court, Dhubri/ Family Court, Nalbari for information and necessary action.
8. The Presiding Officer, STAT & Member, MACT No.1, Guwahati, MACT No.2, Guwahati, MACT No.3, Guwahati/MACT, Kamrup, Amingaon / MACT, Nagaon / MACT, Barpeta/ MACT, Cachar, Silchar/ MACT, Nalbari /MACT,Dhubri/ MACT, Goalpara / MACT, Sonitpur, Tezpur for information and necessary action.
9. The Special Judge, Assam, Guwahati/Judge, Designated Court, Guwahati, Assam for information and necessary action.
10. The Special Judge, CBI, Assam, Guwahati/Addl. CBI Court No. 1, Guwahati / Addl. CBI Court No. 2, Guwahati /Addl. CBI Court No. 3, Guwahati for information and necessary action.

11. Chief Judicial Magistrates of all districts of Assam for information and necessary action.
12. Joint Registrar (_____), Gauhati High Court, Guwahati.
13. Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. Assistant Registrar (_____), Gauhati High Court, Guwahati.
15. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the official website of the High Court, immediately under the caption "**Notification dated 04.10.2023 regarding place of posting of the Stenographers qualified for promotion to the post of Stenographer Grade-II in the district courts of Assam**" with a scroll in the home page.
17. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his lordship's kind information.
18. PS to Hon'ble Mrs. Justice _____ Gauhati High Court, Guwahati for favour of her ladyship's kind information.
19. CA to the Registrar (Admin), Gauhati High Court, Guwahati.
20. The High Court Notice Board.
21. Order File.


Registrar (Admin)-cum-
In-Charge, Centralized Recruitment,
Gauhati High Court, Guwahati
SRD
04-10-23